

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI- MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA(IBC)/140/2021 in Company Petition IB/64/2021
NAME OF THE COMPANY	K.G.N. Deccan Engineering Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Usha Enterprises
NAME OF THE RESPONDENT(S)	K.G.N. Deccan Engineering Industries Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA NO.140/2021

Learned counsel for the operational Creditor appeared via video conference.

Matter stands adjourned for consideration on 16.09.2021.

-sd-

MEMBER (T)

-sd-

MEMBER(J)

Pavani